

No. K.13031/01/2020-US.1
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 31st December, 2020.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Jitendra Kumar Maheshwari, Chief Justice of Andhra Pradesh High Court, as Chief Justice of the Sikkim High Court and to direct him to assume charge of the office of the Chief Justice of the Sikkim High Court.

mmp
31/12/2020

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.